

SHRI YESHWANT RAO CHAVAN : It is a general question. I discussed it only the day before yesterday—this entire question of the States finances, particularly arising out of the overdraft position. Really speaking, we have very intimate and sympathetic discussions with the States. So, we have decided to invite the State officials in the first instance, so that we can go into the details of the problem. Then, later on, we propose to invite, if necessary, the Chief Ministers or the Finance Ministers of the States concerned and to go into the problems and see how to tackle them. That is the only way in which we can meet the situations. That process will start after the budget session is over.

अपनी आय से अधिक व्यय कर रहे राज्यों को विशेष सहायता

*877. श्री भारत सिंह चौहान : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) योजना आयोग के निष्कर्षों के अनुसार किन किन राज्यों का व्यय उनकी आय से अधिक है ;

(ख) क्या चालू बजट में राज्यों के लिए विशेष सहायता के रूप में उपलब्ध 175 करोड़ रुपये की राशि को केवल उपर्युक्त राज्यों में ही वितरित किया जायगा ; और

(ग) प्रत्येक राज्य को कितनी राशि की विशेष सहायता दी जा रही है ?

THE MINISTER OF FINANCE (SHRI YESHWANT RAO CHAVAN) : (a) to (c). According to the preliminary assessment made by the Planning Commission last year, seven States, viz. Assam, more Jammu & Kashmir, Kerala, Meghalaya, Mysore, Orissa and Rajasthan were expected to have inescapable gaps in their resources during the current financial year. Government have agreed in principle to provide special accommodation (by way of loans) to these States out of the provision of Rs. 120 crores made in the Central Budget of 1971-72 for this purpose. The exact amounts which may have to be given to individual States have not yet been finalised.

श्री भारत सिंह चौहान : अध्यक्ष महोदय, यह जो 175 करोड़ का अनुदान दिया गया है क्या यह पिछले वित्त कमीशन की सिफारिशों के अनुसार ही वितरित किया गया है ? अगर नहीं तो उसका क्या आधार है ?

SHRI YESHWANT RAO CHAVAN : This whole problem arose because when the decisions about central assistance and other matters were taken, the Finance Commission's report was not available. After the Finance Commission's report was made available—they certainly went into the special problems of some States—it was decided that in the case of some States, special assistance was necessary. Therefore, a scheme for payment of nearly Rs. 800 crores in the fourth plan was arranged for some States. In the first year, some amount was given. In the second year, Rs. 175 crores was given. As a matter of fact, this ultimately rose to nearly Rs. 198 crores. This year we have made provision for Rs. 120 crores to be given to the 7 States I mentioned.

श्री भारत सिंह चौहान : जो वित्त कमीशन ने सिफारिशों की हैं उन्हें क्या वेद वाक्य मान कर उस पर अमल किया जायगा या आदिवासी राज्य जैसे मध्य प्रदेश, बिहार और उड़ीसा यह तीन राज्य जो मुख्य रूप से हैं उनको इस अनुदान में से अधिक धन राशि देने पर शासन विचार करेगा ?

SHRI YESHWANT RAO CHAVAN : These are some of the suggestions. I have given the present basis of the decision and I have indicated what we propose to do in the present budget. About the other States, naturally it depends on my discussions with them.

SHRI K. SURYANARAYANA : May I know whether the Andhra Pradesh Government have requested for any special assistance to implement their schemes, particularly schemes which are essential to step up our food production ?

SHRI YESHWANT RAO CHAVAN : Naturally, Andhra Pradesh Government presses for their essential demands ; there is nothing wrong about it. It is a question of finding money for our essential demands here also.

श्री सरजू पांडेय : अध्यक्ष महोदय, उत्तर प्रदेश और खास तौर से उत्तर प्रदेश का पूर्वी भाग पूरे देश से पिछड़ा हुआ है। तो आने वाली इस योजना के अंतर्गत जहां आप पैसा देने जा रहे हैं उसमें उत्तर प्रदेश के लिए भी कोई खास व्यवस्था की गई है? यदि हां तो कितना रूपया उसके लिए रखा गया है?

SHRI YESHWANT RAO CHAVAN : Of course, the problems of eastern UP are more important and that is why more and more attention is being given to it. But certainly that has to be done through the central assistance and by having a proper plan. Priority to the problems of eastern UP will have to be given by the UP Government and we will have to see that they do it. That is all I can say now.

SHRI T. BALAKRISHNIAH : Is there any proposal to give special financial assistance to Andhra Pradesh to improve the Rayalaseema districts, which are subject to frequent drought and famine?

SHRI YESHWANT RAO CHAVAN : So far as famines and natural calamities are concerned, wherever they occur a Central team is sent which makes a report and on the basis of that report we give assistance. I know the problems of Rayalaseema are important. So also the problems of Telengana. I am sure the Andhra Government is looking into that.

Inclusion of two Ports of Gujarat for development as Major Ports

*879. **SHRI JADEJA :** Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether a memorandum was submitted to Government by the Nawanagar Chamber of Commerce sometime ago to include two ports of Gujarat for development as Major Ports;

(b) whether a sub committee of International experts has certified the port of Sikka as a natural port; and

(c) what are the obstacles before Government to include two ports of Gujarat for development as Major Ports?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) No, Sir.

(b) Government are not aware of the findings of such a body.

(c) Gujarat has already a major Port in Kandla. The development of a second major Port which involves heavy capital outlay can be considered only if the traffic projections and the overall economics of such development justify the investment.

SHRI JADEJA : May I know from the hon. Minister whether the Bedi group of ports in Jamnagar handle more than 65 per cent of the traffic in Gujarat area and still only 35 per cent of the amount spent in ports in Gujarat are diverted to Bedi group of ports? If Government is not keen to develop this port, would the government allow a port trust to be formed in this port?

SHRI RAJ BAHADUR : I think the hon. Member is aware of the constitutional position. So far as major ports are concerned, they are the responsibility of the Central Government. Intermediate and minor ports come within the purview of the State Government. But we do assist them in the development of ports by way of loans.

SHRI JADEJA : The hon. Minister has stated just now that the major ports are the responsibility of the Central Government and intermediate and minor ports that of the States. Now even though 65 per cent of the trade is handled by Bedi group of ports, still they are not being developed. Would they be allowed a port trust?

SHRI RAJ BAHADUR : It is a matter for the State Government. We shall certainly be agreeable to give assistance in case the traffic potential and traffic obtaining warrant that conclusion.

Fixation of pay of Government Employees on their Permanent Absorption in Public Undertaking

* 880. **SHRI RAMSHEKHAR PRASAD SINGH :** Will the Minister of FINANCE be pleased to state :